

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.107**

New IA-3228/2021 New IA-3255/2021 New IA-3280/2021  
New IA-3294/2021 IA-122/2021 CA-854/2019 IA-1810/2020  
IA-4345/2020 IA-3715/2020 CA-558/2020 CA-373/2019  
IA-5318/2020  
IN  
IB-1411(ND)/2018

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**....OPERATIONAL CREDITOR**

**Vs.**

M/s. Indianroots Shopping Ltd.

**....RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 02.08.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**New IA-3228/2021 New IA-3255/2021 New IA-3280/2021 New IA-3294/2021:-**


Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.08.2021.

**IA-122/2021, CA-854/2019, IA-1810/2020, IA-4345/2020, IA-3715/2020, CA-558/2020, CA-373/2019, IA-5318/2020:-**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.09.2021.

  
**(Madhu Narula)**  
**Court Officer (Court III)**